

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **17.08.2026** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Pronouncement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No. 821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023	Babu Manoharan Jaikumar Christhuran Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Abhishek Anand R1, R2 Ms. N Varsha - R3
2.	Comp App (AT) (CH) (Ins) No. 383/2026 For Stay IA No. 1100/2026	Byju Raveendran, Suspended Director & Promoter of Think and Learn Pvt Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. V Shyamohan	
3.	Comp App (AT) (CH) No. 76/2026 For Stay IA No. 1040/2026 For Urgent Hearing IA No. 1041/2026	Pearl City Marine Products Pvt Ltd & 3 Ors. Vs Hiras KM, Managing Director & Shareholder of Pearl City Marine Products Pvt Ltd & 4 Ors.	Ms. S Manjula Devi	Mr. Isaac Thomas R1
4.	Comp App (AT) (CH) No. 22/2024 To implead IA No. 1789/2025	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt Ltd Vs The Registrar of Companies & 2 Ors	Ms. Renuka Parameswari R	Mr.Prithvi Raj JS R2 R3
5.	Comp App (AT) (CH) (Ins) No. 205/2023 For Stay IA No. 670/2023 For Exemption IA No. 672/2023	Sun Paper Ltd. Vs S Dhanapal, Liquidator Servalakshmi Paper Ltd	Ms. Ashwini Vaidialingam	

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 395/2026 For Condone Delay IA No. 1128/2026 For Direction IA No. 1129/2026 For Additional Docs. IA No. 1130/2026	Sampath Vinayak Steels Pvt Ltd Vs Naga Bhushan Bhagawati	Ms. Priyanka Varma	
7.	Comp App (AT) (CH) (Ins) No. 405/2026 For Condone Delay IA No. 1162/2026 For Stay IA No. 1163/2026	Saffire Ispat Pvt Ltd Vs Directorate of Revenue Intelligence & Anr.	Mr. Vaibhav Niti	
8.	Comp App (AT) (CH) No. 79/2026 For Stay IA No. 1073/2026	Alok Anand Vs Air Works UK Engineering Ltd& 3 Ors	Mr. G Vivekanand	Mr. P Giridharan For Caveator
9.	Comp App (AT) (CH) No. 83/2026 For Stay IA No. 1119/2026	Alok Anand Vs Air Works UK Engineering Ltd& 3 Ors	Mr. G Vivekanand	
10.	Comp App (AT) (CH) No. 84/2026 For Stay IA No. 1122/2026	Vishrutha Dhruva Vs Air Works UK Engineering Ltd& 3 Ors	Mr. G Vivekanand	Mr. P Giridharan For Caveator

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 430/2023	Winntus Formworks Pvt Ltd Vs Aishwarya Business Corporation Pvt Ltd	Mr. Gursat Singh	Mr. John T Sebastian
12.	Comp App (AT) (CH) (Ins) No. 292/2026 For Exemption IA No. 823/2026 For Stay IA No. 824/2026	Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors. WITH	Mr. Gautam S Raman	Mr. Pranava Charan R1
13.	Comp App (AT) (CH) (Ins) No. 293/2026 For Exemption IA No. 827/2026 For Stay IA No. 828/2026	Dr. Savan Godiawala Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors.	Mr. Manmeet Singh	Mr. Pranava Charan R1

14.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026 (Interim Order)	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
15.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026 (Interim Order)	Awaiz Ahmed Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
16.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026 (Interim Order)	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	Mr. Pranava Charan R1

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 1158/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026	M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr. WITH	Ms. Raveena Paniker	Mr.AG Sathyanarayana R1
18.	IA No. 1159/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No 62/2026 For Stay IA No. 63/2026	S Chandra Vs Tamilnad Mercantile Bank Limited & Anr	Ms. Raveena Paniker	Mr.AG Sathyanarayana R1

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 79/2026 For Stay IA No. 222/2026 For Exemption IA No. 223/2026	MMS Steel and Power Pvt Ltd Vs Kasargod Power Corporation Ltd&4 Ors WITH	Mr. Isaac Thomas	Mr.Surya Teja SS Nalla R5
20.	Comp App (AT) (CH) (Ins) No. 80/2026 For Exemption IA No. 225/2026 For Stay IA No. 226/2026	K Sunil Kumar Vs UCO Bank & 2 Ors WITH	Mr. Jerin Asher Sojan	Mr.Surya Teja SS Nalla R1
21.	Comp App (AT) (CH) (Ins) No. 81/2026 For Exemption IA No. 227/2026 For Stay IA No. 229/2026	K Sunil Kumar Vs Kasargod Power Corporation Ltd&4 Ors	Mr. Jerin Asher Sojan	Mr.Surya Teja Nalla R3
B. Without Interim Order				
22.	Comp App (AT) (CH) (Ins) No. 619/2025 (With Defects)	Financial Creditors in Consortium of Leo Meridian Infrastructure Projects and Hotels Ltd Vs Devendra Prasad, Ex-Chairman of the Erst. Monitoring Committee of Leo Meridian Infrastructure Projects & Hotels Ltd	Mr. PBA Srinivasan	
23.	Comp App (AT) (CH) No. 59/2026	S Veemraj & Anr. Vs Adroit Automation India Pvt Ltd & 2 Ors. WITH	Mr. R Vidhya Shankar	
24.	Comp App (AT) (CH) No. 68/2026 For Stay IA No. 908/2026	P. Alagarasu & Anr. Vs S Veemaraj & 2 Ors.	Mr. Jerin Asher Sojan	Mr. R Vidhya Shankar
25.	Comp App (AT) (CH) (Ins) No. 198/2026 For Stay IA No. 567/2026	Lanco Kondapalli Power Ltd & Anr. Vs Central Transmission Utility of India Ltd & Anr	Mr. Puneet Yadav	
26.	Comp App (AT) (CH) (Ins) No. 303/2026 For Stay IA No. 861/2026 Interim Injunction IA No. 862 & 863/2026	Savithri Naidu & 3 Ors. Vs Ebenezar Inbaraj, Liquidator for Landmark Housing Projects Chennai Pvt Ltd WITH	Mr. Anirudh A Sriram	Mr. B Thilak Narayanan For Caveator

27.	Comp App (AT) (CH) (Ins) No. 304/2026 For Direction IA No. 864/2026	Savithri Naidu & 3 Ors. Vs Ebenezar Inbaraj, Liquidator for Landmark Housing Projects Chennai Pvt Ltd	Mr. Anirudh A Sriram	Mr. B Thilak Narayanan For Caveator
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For Hearing (Part Heard)

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024 Part-Heard	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani – R1 Khaitan Legal Associates-R2 & R3
B. Without Interim Order				
29.	Comp App (AT) (CH) (Ins) No. 405/2025 Part-Heard	Gajjala Vivekanand Vs Manjeera Retail Holdings Pvt Ltd & 9 Ors	Mr. Adarsh Subramanian	Mr. VVSN Raju R1 R2 R8 Mr. Palash Taing R3-R5 Mr. Rahul Unnikrishnan R7

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd. & 3 Ors.	Mr. Ravi Rajagopalan	Ms. Abilasha Sharavath R1 R4 Mr. T Ravichandran R2 Mr. PV Dinesh-R3
B. Without Interim Order				
31.	TA (AT) No.45-46/2021 (Comp App (AT) No. 89- 90/2020 For Interim Relief IA No.1490- 1491/2020 For Exemption IA No.1492- 1493/2020)	Super Royal Holidays Pvt Ltd & 2 Ors. Vs Union of India, MCA & Anr	Mr.Rohan Rajasekaran	Mr. PS Singh- R1
32.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs Vels Studios and Entertainment Pvt Ltd & 5 Ors	Mr. Badri Vishal Ms. Anisha Gupta	Mr. B Dhanaraj-R1 Ms. A Vidya R4 Mr. R Sivaraman R5 Ms. N Varsha- R6

33.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Ms. A Vidya R1 Mr. R Sivaraman – R2
34.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Ms. A Vidya R1 Mr. R Sivaraman – R2
35.	Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No. 635/2022 For Direction IA No. 908/2024	Employees Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industries Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr. T Ravichandran R1 R5 Mr. Sriram Venkatavaradan R2
36.	Comp App (AT) (CH) (Ins) No. 89/2023	Madala Srinivasu & Anr Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. T Ravichandran	Mr. Yogesh Jagia- R1
37.	Comp App (AT) (CH) (Ins) No. 90/2023	Madala Srinivasu & Anr Vs AGATA Energy & Infrastructure Ltd & 17 Ors	Mr. T Ravichandran	Mr. Vijay Narayan R2 Mr. DVAS Ravi Prasad R5 R9 R10 R15 Mr. Yogesh Jagia R4 R12 R13 R16

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	Comp App (AT) (CH) No. 119/2025 For Stay IA No. 1346/2025	Saraswati Power and Industries Pvt Ltd. Vs Yeduguri Sandinti Jagan Mohan Reddy & 8 Ors. WITH	Mr. Maharshi Viswaraj	Mr. Y Suryanarayana R1 R2 Mr. Roshan Atiq R4 Mr. Avinash Krishnan Ravi R6 Mr. Krishna Sumanth R7 Mr. TK Bhaskar
39.	Comp App (AT) (CH) No. 128/2025 For Stay IA No. 1435/2025	Yeduguri Sandinti Vijaya Rajasekhara Reddy Vs Yeduguri Sandinti Jagan Mohan Reddy & 8 Ors.	Mr. Arjun Suresh	Mr. Y Suryanarayana R1 R2 Mr. Roshan Atiq R5 Mr. Krishna Sumanth R7

40.	Comp App (AT) (CH) (Ins) No. 258/2026 For Interim Relief IA No. 721/2026 For Stay IA No. 722/2026	Meridian Educational Society Vs Gonugunta Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
B. Without Interim Order				
41.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt Ltd & Anr	Mr. Gautham Venkatesh	Mr. M Sivavarthanan R1

02:00 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh R1 Mr. R Vidhya Shankar R3
43.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No. 784 & 1031/2022	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt Ltd Vs Punjab National Bank & 2 Ors. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan R1 Mr. VV Sivakumar R2 Mr. R Vidhya Shankar R3
44.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S Rajendran Vs South India Hotels Pvt Ltd & 8 Ors. WITH	Ms. M Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
45.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in